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Court No.1

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration O.A. No. 1033 of 1987

Ram Raj Applicant

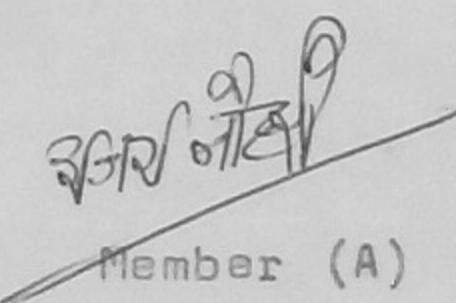
Versus

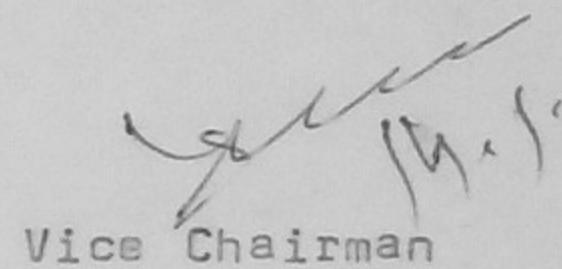
D.R.M. N.Rly. Lucknow
and Others. Respondents

Hon. S. Zaheer Hasan, V.C.
Hon. Ajay Johri, A.M.

(By Hon. S. Zaheer Hasan, V.C.)

On last two hearings no one was
present on behalf of the applicant. The
application is dismissed in default.


Member (A)


Vice Chairman

Dated the 14th Jan., 1988

RKM